33 Written Answers AGRAHAYANA 3, 1914 (SAKA) Written Answers 34 WRITTEN ANSWERS TO QUESTIONS injured and the total damage caused to

[English]

Trains Accidents

*3. DR. D. VENKATESWARA RAO: PROF K V THOMAS:

Will the Minister of RAILWAYS be pleased to state:

(a) the number of train accidents during the last six months, zone-wise;

(b) the main causes thereof:

(c) the number of persons killed and

injured and the total damage caused to railways in those accidents, zone-wise;

(d) the number of accidents due to sabotage;

(e) the details of compensation provided to the victims; and

(f) the action proposed to be taken by the Government to prevent accidents in the country?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) to (f). A statement is laid on the Table of the Sabha.

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Zone-wise number of train accidents, causes thereof, No. of Casulaties-dead/injured, cost of damage to railway property, and accidents due to

| | | | | | Zor | Zonal Railways | S | | | |
|--------|-------------------------------------|------|-------|----------------|------|----------------|-------|------|------|-------|
| | | Cen- | East- | Nort- | N.E. | N.F. | Sout- | S.C. | S.E. | West- |
| | | ~ | 3 | 4 | 5 | 9 | ~ | 8 | 6 | 2 |
| (a) | No. of train accidents | 41 | 22 | 36 | 26 | 35 | 22 | 35 | 60 | 36 |
| (i (q) | Failure of railway staff | 29 | 1 | 18 | 19 | 9 | 13 | 17 | 41 | 21 |
| ŝ | Failure of other than railway staff | 4 | - | 9 | 5 | | 5 | 2 | 5 | 9 |
| |) Equipment Failure | | | | | | | | | |
| | a) Mechanical | ŝ | 3 | 2 | 2 | 2 | ~ | 2 | 2 | 3 |
| | b) Track | - | | | • | | | 4 | 7 | · |
| ĮV. | Sabolage | 2 | | - | | - | | | - | • |
| 5 | Incidential | - | ~ | 2 | | | - | | 2 | 4 |
| (N | Cause could not be established | - | | - ' | | | | | • | - |
| | | | | | | | | | | |

| | | | | | Z0 | Zonal Railways | S/ | | | |
|--------|--|-----|-------|-------|------|----------------|-------|-------|------|-------|
| | | Cen | East- | Nort- | N.E. | N.F. | Sout- | S.C. | S.E. | West- |
| | - | 2 | 3 | 4 | 5 | 9 | ~ | . 8 | 6 | 5 |
| vii) | Combination of factor | | 2 | | | | | - | • | - |
| (iii) | Under investigation | • | 3 | 9 | | 26 | 80 | ღ | 2 | |
| (c) i) | No. of persons killed | 34 | 12 | 35 | 17 | · | 4 | 31 | 4 | 14 |
| (ii | No. of persons injured | 2 | 20 | 103 | 31 | 18 | 4 | 116 | 62 | ន |
| î | Loss of railway property (in lacs of Rs.) | 662 | 111.5 | 110 | 76.7 | 8.33 | 8.80 | 162.5 | 493 | 110 |
| 0) No | (d) No. of accidents due to sabotage | 2 | | - | | - | | e | - | |
| | | - | | | | | | | | |
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(e) An amount of Rs. 4,28,750/- has been paid to the victims during the months of May to October, 1992.

(f) The following preventive measures are taken on the Indian Railway to reduce accidents:-

- Induction of technical devices to aid the human element which accounts for approximately 2/3 of the accidents on the Indian Railways.
- (ii) Improvement in quality of out-turn from the workshops
- (iii) Intensive and frequent inspections of sensitive installations.
- Monitoring the performance of the staff of the critical safety category as drivers, guards, station masters etc.
- Intensive training includingpsychological checks of staff in operational categories.
- Surprise checks against carriage of inflammable explosive material in passenger trains.
- (vii) Provision of whistle boards/speed breakers and road signs at the approaches of unmanned level crossings and improving visibility for road users and train drivers.

Steps to reduce accidents at unmanned level crossings

- Provision of whistle boards/speed breakers and road signs at the approaches of level crossings.
- (ii) Improving visibility at level crossings for road users and train drivers.

- Educative campaigns through public media including Doordarshan and Radio to educate road users on the precautions to be taken at level crossings.
- Joint checks in coordination with the State Govts. to enforce provisions of the Motor Vehicles Act.

Prevention of Fire in trains

- To prevent carriage of inflammable or explosive material by passenger carrying trains.
- To prevent Railway staff from carrying inflammable articles such as gas cutting cylinders.
- Publicity blitz warning the public against the hazards of carrying inflammable or explosive material.
- Surprise checks against carriage of inflammable or explosive material.

Financial Crisis in Universities

*4. SHRI ATAL BIHARI VAJPAYEE: SHRI SHANKERSINH VAGHELA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

 (a) whether Vice-Chancellors of Delhi and other Universities have expressed concern over the grim financial situation of the Universities;

(b) if so, the details thereof; and

(c) the action taken by the Government

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